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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1509/94

Date of Order: 15.12.94

BETWEEN:

G.Narasimlu

.. Applicant.

A N D

1. The Sub Divisional Officer,
Telecommunications, Manareddy,
Nizamabad District

2. The Telecom District Engineer,
Nizamabad.

3. The Chief General Manager,
Telecommunication, Doorseanchar
- - - Nizamabad

.. Respondents.

— — —

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM:

HON'BLE SHRI A.V.HARIDASAN : MEMBER (JUDL.)

HON'BLE SHRI A.B.GORTHI : MEMBER

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O.A.No.1509/94

Date of Crder: 15.12.94

X As per Hon'ble Shri A.B.Gorthi, Member(Admn.) X

The prayer of the applicant is for a direction to the respondents to re-engage him as casual mazdoor and to consider him for grant of temporary status/regularisation.

2. The applicant states that he was initially engaged as a casual mazdoor under the respondents on ~~intermittent spells~~ with intermittent breaks upto 30.4.89 but thereafter he was not again given any work. In support of his contention that he worked for various spells he annexed certain documents to the OA.

3. Heard learned counsel for both the parties.

Mr.N.R.Devraj, learned standing counsel for the respondents states that the facts stated by the applicant would be ~~and~~ case of the applicant could be considered for re-engagement in accordance with the extant instructions.

4. In view of the above this application is disposed of at the admission stage itself with the following directions to the respondents:-

1. The respondents ^{should} re-engage the applicant as soon as there is work, in preference

2. The case of the applicant for grant of temporary status/regularisation will be

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considered in accordance with the extant scheme.

3. For the purpose of re-engaging the applicant no casual labour presently engaged will be retrenched.

No order as to costs.

Ansars

(A.B.GORTHI)

Member (Admn.)



(A.V.HARIDASAN)

Member (Judl.)

Dated: 15th December, 1994

Ansars
Ansars
D.V. Registrar (Judl.)

Copy to:-

1. The Sub Divisional Officer, Telecommunications,
2. The Telecom District Engineer, Nizamabad.
3. The Chief General Manager, Telecommunications, Doosanchar Bhawan, Hyd.
4. One copy to Sri. K.Venkateswara Rao, ad loca, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

In the CAT NYI Bench
at my

HM. Dr. Henderson J.M
HM Mrs. Mrs. 6108.

On - 15/12/94

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DA. Dispos - in ~~the~~
a Dismissal stage.

in order as to costs

(D) Prepare Copy

